

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.247/98

Monday, this the 16th day of February, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

P Prasanna Kumari,
W/o KP Prasannakumar,
Kattukunnath,
Ezhachery.P.O.
(Extra Departmental Branch Postmaster
(Provisional),
Ezhachery.P.O.) - Applicant

By Advocate Mr Shafik MA

Vs

1. Senior Superintendent of Post Offices,
Kottayam Division, Kottayam.
2. Sub Divisional Inspector of Post Offices,
Palai Sub Division,
Palai. - Respondents

By Advocate Mr James Kurian, ACGSC

The application having been heard on 16.2.98, the Tribunal on the same day delivered the following :

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant who is working as an Extra Departmental Branch Postmaster(EDBPM for short), Ezhachery Post Office, is an aspirant for selection and appointment to the same post on regular basis. Her grievance is that, by order dated 7.1.98 A-1, the applicant was told that she would not be considered for selection since her name had not been sponsored by the Employment Exchange. Therefore the applicant has filed this

application for a declaration that she is entitled to be considered for selection and appointment to the post of EDBPM, Ezhachery Post Office though her name is not sponsored by the Employment Exchange.

2. When the application came up for hearing, learned counsel for respondents states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapathnam, Krishna District, A.P. Vs KBN Visweshwara Rao, (1996) 6 SCC, 216, the respondents would consider the candidature of applicant also for selection and appointment to the post of EDBPM, Ezhachery Post Office.

3. In view of what is stated above, I quash A-1 and dispose of this application with a direction to the respondents to consider the candidature of the applicant also valid for selection and appointment to the post of EDBPM, Ezhachery Post Office, though her name may not be sponsored by the Employment Exchange. No costs.

Dated, the 16th February, 1998.



(AV HARIDASAN)
VICE CHAIRMAN

trs/16298

LIST OF ANNEXURE

1. Annexure A1: Letter No. SDI/PLI/98 dated 7.1.1998 issued by the 2nd respondent.

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